Shephali

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
IN ITS COMMERCIAL DIVISION
LD-VC-COMM ARBITRATION PETITION NO. 30 OF 2020
(All matters to be renumbered subsequently)

Rajeev Kumar (HUF) & Anr …Petitioners
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 31 OF 2020

Satish Chugh …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 32 OF 2020

Urmil Chugh …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

Shephali Mormare

Digitally signed by Shephali Mormare
Date: 2020.11.26 10:50:06 +0530

AND

LD-VC-COMM ARBITRATION PETITION NO. 33 OF 2020

Sumit Chugh …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 34 OF 2020

Nandlal B Sahjwani …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 35 OF 2020

Nandkishore HUF …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 36 OF 2020

Nandlal H Chawla …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 37 OF 2020

Fortune Financial And Equity Services Pvt Ltd …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 38 OF 2020

Jalpa N Shah …Petitioner

Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 39 OF 2020

Arvind Sonde …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 40 OF 2020

Chitra Sonde …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 41 OF 2020

Nimish Shah …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

LD-VC-COMM ARBITRATION PETITION NO. 42 OF 2020

Karuna Gupta …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 260 OF 2020

Vinzillion Edibles Pvt Ltd …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2610 OF 2020

Kanhaj Porecha …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2611 OF 2020

Hussain Abbas Patel …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2614 OF 2020

Jayshree Rajesh Sampat …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2615 OF 2020

Tasneem Abbas Patel …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2616 OF 2020

Dilip Kapadia & Sons HUF …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2618 OF 2020

Heena Dilip Kapadia …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2619 OF 2020

Ammar Abbas Patel …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2629 OF 2020

Sejal Ganpatraj Jain …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2634 OF 2020

VSS Metals Private Ltd …Petitioner
Versus

Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2636 OF 2020

Payal Rachit Lunkad …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2638 OF 2020

Sarladevi Ganpatraj Jain …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2639 OF 2020

Manisha Saraf …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2640 OF 2020

Ganpatraj Ghevarchand Jain …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2641 OF 2020

Ganpatraj Ghevarchand Jain (HUF) …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2642 OF 2020

Rachit Jayantilal Lunkad …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

ARBITRATION PETITION (L) NO. 2837 OF 2020

Dhiren Gopal …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2843 OF 2020

Dharmesh V Mangwani …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2840 OF 2020

Featherlite Products Private Limited …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

ARBITRATION PETITION (L) NO. 2836 OF 2020

Jawahar Gopal …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

ARBITRATION PETITION (L) NO. 2835 OF 2020

Manohar Gopal …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2834 OF 2020

Abbas Abdulali Patel …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

ARBITRATION PETITION (L) NO. 2838 OF 2020

Gautam Kothari …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

ARBITRATION PETITION (L) NO. 2833 OF 2020

Mansi Bhavin Kothari …Petitioner
Versus

Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2863 OF 2020

Alpine Investments …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

ARBITRATION PETITION (L) NO. 2837 OF 2020

Dhiren Gopal …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 3239 OF 2020

Asha Agrawal …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 3249 OF 2020

Naresh P Shah HUF …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 3248 OF 2020

Naresh P Shah …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 3241 OF 2020

Raj Agrawal …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 3240 OF 2020

Varun G Modi …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 3243 OF 2020

Receding Water Resort LLP …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

ARBITRATION PETITION (L) NO. 3981 OF 2020

Shail Bajpai …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 3982 OF 2020

Resolute Advisors LLP …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

ARBITRATION PETITION (L) NO. 3983 OF 2020

Rajeev Surya Bajpai …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 3985 OF 2020

Rakshit Jain …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2989 OF 2020

Asha Ranjit Shivdasani …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2990 OF 2020

Ashish Ranjit Shivdasani …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2991 OF 2020

Ranjit Rewachand Shivdasani …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2987 OF 2020

Rajat Kukar …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2998 OF 2020

Shelina Kukar …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2996 OF 2020

Rehan Kukar …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2988 OF 2020

Vanita de Noronha …Petitioner

Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2997 OF 2020

Luke De Noronha …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2992 OF 2020

Pushpa Ram Manghnani …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2995 OF 2020

Sunita Khilnany …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2993 OF 2020

Inder S Khilnany …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2985 OF 2020

Amit Sethi …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 2983 OF 2020

Smita Amritlal Naik …Petitioner
Versus
Anugrah Stock & Brokers Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 5964 OF 2020

(E-FILING COMM ARBITRATION PETITION EFILING NO. 2240 OF 2020)

Kamal R Bulchandani & Ors …Petitioners
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

E-FILING COMM ARBITRATION PETITION EFILING NO. 2360 OF 2020

Sonak Shah & Anr …Petitioners
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

E-FILING COMM ARBITRATION PETITION EFILING NO. 2414 OF 2020

Jayesh Mahendra Jhaveri & Anr …Petitioners
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

E-FILING COMM ARBITRATION PETITION EFILING NO. 2415 OF 2020

Chetna Jayantilal Jhaveri …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

E-FILING COMM ARBITRATION PETITION EFILING NO. 2927 OF 2020

Nita Rajesh Dhruva …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

E-FILING COMM ARBITRATION PETITION EFILING NO. 2954 OF 2020

Ilaben Ashokbhai …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

E-FILING COMM ARBITRATION PETITION EFILING NO. 2958OF 2020

Hamzabhai Dawoodbhai Khetty …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

E-FILING COMM ARBITRATION PETITION EFILING NO. 3013 OF 2020

Ratanbai Mavji …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

E-FILING COMM ARBITRATION PETITION EFILING NO. 3029 OF 2020

Paresh Ramniklal Sanghani & Ors …Petitioners
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

COMM ARBITRATION PETITION (L) NO. 3238 OF 2020

Mukeshkumar Gokalbhai Mathukiya (HUF) …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 6735 OF 2020

Lalit Popatlal Shah …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 4011 OF 2020

Prafulla Lalit Shah …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

COMM ARBITRATION PETITION (L) NO. 6733 OF 2020

Lalit Popatlal Shah (HUF) …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd …Respondent

AND

ARBITRATION PETITION (L) NO. 5552 OF 2020

Anil Mehra …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5553 OF 2020

Shivabhushan B Yadwad …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5554 OF 2020

Gajanan Thatikonda …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5555 OF 2020

Kanchan Panchal …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5556 OF 2020

Nilesh Yadav …Petitioner

Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5557 OF 2020

Falguni Lohar …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5558 OF 2020

Sangita Rakesh Desai Mishra …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5559 OF 2020

Jigna Mistry …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5561 OF 2020

Nimmi Nair …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5563 OF 2020

Bimal Mistry …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5564 OF 2020

Rajshree Panchal …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5565 OF 2020

Shankar Deshpande …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5566 OF 2020

Pravina Mishra …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5567 OF 2020

Neela Lohar …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5569 OF 2020

Smita Mishra …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5570 OF 2020

Dhanjay Dixit …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5571 OF 2020

Rekha Lohar …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5572 OF 2020

Indira Sanghvi …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5573 OF 2020

Prabodh Mankikar …Petitioner
Versus

Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5574 OF 2020

Hirak Bhattachrjee …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5575 OF 2020

Nimit Panchal …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5576 OF 2020

Varsha Suresh Vinherkar …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5577 OF 2020

Allwyn P Francis …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5578 OF 2020

Alpita Apurva Mayekar …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5579 OF 2020

Nitisha Rungta …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5580 OF 2020

Ramesh Nair …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5581 OF 2020

Shilpa Mandar Deo …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5582 OF 2020

Rakesh Umashankar Mishra …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5588 OF 2020

Hari Mohan Malik …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 6680 OF 2020

Manish Patil …Petitioner
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

ARBITRATION PETITION (L) NO. 5585 OF 2020

Pawan Soni & Ors …Petitioners
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

AND

COMM ARBITRATION PETITION (L) NO. 4035 OF 2020

Dilip Nabar & Anr …Petitioners
Versus
Anugrah Stock & Broking Pvt Ltd & Anr …Respondents

Dr Birendra Saraf, Senior Advocate, *with R Hegde, Robin Shah, Svadha Shankar, S Bhogle, A Agrawal, Ashish Venugopal, M Chunduru,Yash Bajaj & Ms Ankita, i/b Parinam Law Associates, for the Petitioners in some matters. (Sr. Nos. 29 to 77)*
Mr Aditya Mehta, *with Namitha Mathews, & Poorva Pant, i/b Algo Legal, for the Petitioners in some matters. (Sr. Nos. 78 to 90)*

Mr Kamal Bulchandani *, in person with Ms Loshika Bulchandani, in CARBP-Efiling No. 2240/2020 (Stamp No. 5964/20)*
Mr Kamal Bulchandani*, with Ms Loshika K Bulchandani, i/b M/s. Kamal & Co. for some of the Petitioners in Sr Nos. 92 to 99.*
Mr Rushin Kapadia*, with Rinku Valanju & Pratham Masurekar, i/b RV Legal, for the Petitioner in CARBPL/3238/2020.*
Mr Pesi Mody, Senior Advocate*, with Neville Lashkari, Rishikesh Bidkar, Suchita Uppal, i/b Hariani & Co., for the Petitioner in Sr. No. 101.*
Mr Rhishikesh Bidkar*, with Ms Suchita Uppal, i/b Hariani & Co., for the Petitioners in Sr. No. 101 & 103.*
Ms Nidhi Singh, *with Kinjal Bhatt, i/b Vidhi Partners, for Respondent No. 4 – SEBI in Sr No. 102.*
Mr Gaurav Joshi, Senior Advocate, *with Sameer Pandit, Krina Gandhi, i/b Wadia Ghandy & Co., for Respondent No. 3 in Sr. Nos. 101 to 103.*
Ms PM Bhansali*, with Rajlaxmi Punjabi & Dharini Jain, for Petitioners in Sr. Nos. 104 to 133.*
Mr Brijesh Pathat*, with Yogita Gogar, i/b Yogita V Gogar, for the Petitioner in Sr. No. 134.*
Mr Raju Subramanian, Senior Advocate*, with Rubin Vakil & Manish Gala, i/b Law Square, for Petitioners Nos. 1 & 2 in Sr No. 135.*
Mr Rohaan Cama*, with Priyanka Dubey, Megha S Gupta, & Vivek Singh for Respondent No. 1 - Anugrah.*
Mr Mayur Khandeparkar*, with Anand Pai, & Ativ Patel, i/b AVP Partners, for Respondent No. 2 – Teji-Mandi.*
Mr Pravin K Nardele*, OSD to Court Receiver, present.*

CORAM: G.S. PATEL, J
(Through Video Conference)
DATED: 25th November 2020

PC:-

1. Heard through video conferencing.

2. This entire group from Serial Nos. 29 to 135 relates to Anugrah Stock and Brokers Pvt Ltd In some cases, as I have noted in previous orders, Teji Mandi Analytics Pvt Ltd have also been joined. In Serial No. 135 some directors of Anugrah have also been joined as Party-Respondents. Several fresh petitions have been filed after the last order.

3. The case against Anugrah is now being contested on several fronts. I am told there are proceedings before the Securities Appellate Tribunal or SAT, directions by SEBI as also a writ petition. In the course of these proceedings, another finance company, Edelweiss, has also been joined and some orders have been passed to bring back certain amounts liquidated by that entity.

4. At this stage, I do not believe that further orders under Section 9 are either necessary or even prudent. The remit before the writ Court is of course wider. The market regulators too have their own authorities and statutory powers.

5. For the present, therefore, I will adjourn these matters to 10th January 2021 in the morning session.

6. In all matters that have been recently filed where replies and rejoinders have not yet come in, the Respondents and the Petitioners will complete those filings at least three days before the next date, i.e. on or before 6th January 2021.

7. Mr Cama for Anugrah in any case requires time to consider some of the averments made in the Affidavits in Rejoinder. I will consider on the next date whether a further Affidavit from Anugrah, whether for disclosure or in response to the Rejoinder, is at all required or necessary.

8. All other previous orders are to continue and will extend to the newly filed matters also.

9. This order will be digitally signed by the Private Secretary of this Court. All concerned will act on production of a digitally signed copy of this order.

(G. S. PATEL, J)